

sions) of the Action taken on the above report.

2. A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See. No. L.T. 986/91]

Annual Report and Review on the Working of Film and Television Institute of India, Pune for the year 1991-91 etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1990-91.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Film and Television Institute of India, Pune, for the year 1990-91.
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1990-91 together with Audit Report thereon. (Placed in Library See. No. L.T. 987/91)

- (i) A copy of the Annual Re-

port (Hindi and English versions) of the Children's Film Society, India, New Delhi, for the year 1990-91 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Children's Film Society, India, New Delhi, for the year 1990-91. [Placed in Library, See. No. L.T.-988/91]

Annual Report of the Centre for Development of Telematics for the year 1989-90

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): On behalf of Shri Rajesh Pilot, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics for the year 1989-90 along with Audited Accounts. [Placed in Library, See. No. LT-989/91]

Annual Report and Review on the Working of North Eastern Electric Power Corporation Shilong for the Year 1990-91

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NONCONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) (i) Review by the Government on the working of the North Eastern Electric Power Corporation Lim-